

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 116
(IB)-228(PB)/2019

IN THE MATTER OF:

Mr. Suresh Garg & Radha Garg
v.
M/s. Piyush Colonisers Ltd.

.... Applicant / petitioner

.... Respondent

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 17.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant :
For the respondent

Mr. Vivek Agarwal, Adv.
Mr. Praveen Mittal, Mr. Kunal Kher, Adv.

ORDER

For order see, CP No. (IB)-1418(PB)/2018.

17.05.2019.
Aarti Makker